

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 89 of 2013

Dated : 8th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bangalore Electricity Supply Company Ltd. Appellant(s)

Versus

**Karnataka Electricity Regulatory Commission
& Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Prabhuling Navadgi

ORDER

We have heard the learned counsel for the Respondent.

The learned counsel for the Appellant seeks some time for making the rejoinder submissions.

Post the matter for further submissions on **12.11.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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